

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency also, with immediate effect :-

S. No	Name of Officials (Sh./Ms.)	From	To
1	Suresh EC- 85818046	PA in the Court of Sh. Manoj Kumar, Ld. Spl. Judge, PC Act, CBI	PA in the Office Pool, RADC
2	Vijay Pal Singh EC: 10584/44729848	Peon in Computer Branch, RADC	Orderly in the Court of Ms. Pooja Aggarwal, Ld. POLC
3	Parveen Kumar Sharma EC :- 57323433	Orderly in the Court of Ms. Pooja Aggarwal, Ld. POLC	Peon in Computer Branch, RADC

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Abhandug

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

5678 - 5697-D

No.: _____/E.7/P&T/Admn/RADC/2024

Dated, Delhi the 28/5/24

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & III Central District, THC, Delhi.
4. The concerned Officers/officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -I & III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.



Abhandug

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi